



प्रधानमुख्यआयुक्त, वस्तुएवम्सेवाकरवर्केंद्रीयउत्पादशुल्ककार्यालय, मुंबई  
**OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, MUMBAI**  
 वस्तुएवम्सेवाकरभवन, 115, महर्षिकर्वेमार्ग, चर्चगेटस्टेशनकेसामने, मुंबई-400020  
**GST BHAWAN, 115, MAHARSHI KARVE ROAD, OPP. CHURCHGATE STATION, MUMBAI 400 020**

F. No. I/1-36/GST Cell/PCCO/2018 (Pt-II) /5065

Mumbai, the 4<sup>th</sup> December, 2019

To  
 Shri Yogendra Garg,  
 Principal Commissioner (GST),  
 GST Policy Wing,  
 Central Board of Excise & Customs,  
 Room 220-A, North Block,  
 New Delhi – 110 001.

Sir,

Subject: Grievance Redressal Officer from Mumbai Zone for E-way Bill system-reg.


Please refer to your D.O. Letter F. No. CBEC/20/13/01/2018-GST (Pt-II) dated 18.07.2018 on the above captioned subject.

Consequent upon the transfer of Shri. K. K. Srivastava, Additional Commissioner from the Zone, the details of the Grievance Redressal officer nominated for CGST & C. Ex., Mumbai Zone, Maharashtra is as furnished below :

Zone ID & Name	Name of the Officer	Designation	E-mail ID	Landline No.	Mobile Number
Mumbai Zone	Shri P K Agrawal	Additional Commissioner	pravin.agrawal@icega te.gov.in	022-22015426	9830094311

This issues with the approval of the Chief Commissioner, Mumbai Zone.

Yours faithfully,

  
 (Sukhjit Kumar)  
 Additional Commissioner  
 C GST & CX, Mumbai Zone

प्रधान मुख्य आयुक्त का कार्यालय  
 Office of the Principal Chief Commissioner,  
 जीएसटी एवं के.उ. शुल्क / CGST & CX.  
 मुंबई क्षेत्र / Mumbai Zone

04 DEC 2019

जारी किया / ISSUED

लिपिक हस्ता / Clerk Sign.